

Name of the Corporate Debtor: Sameeksha Estate Private Limited ; Date of commencement of CIRP: November 06, 2019; List of creditors as on: November 06, 2019 updated for claims/additional information received up to June 24, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Edelweiss Asset Reconstruction Company Limited	CIN: U67100MH2007PLC174759	20.12.2019	5,02,72,38,423.00	5,02,72,38,423.00	Secured	5,02,72,38,423.00	5,02,72,38,423.00	No	100.00%	0	0	0	0	-
2	IFCI Limited	CIN: L74899DL1993GOI053677	20.01.2020	46,84,00,000.00	--	--	--	--	--	--	--	--	46,84,00,000.00	--	Pursuant to Hon'ble Supreme Court Judgement dated 26.02.2020 in the matter of Jaypee Infratech Limited, the claim of Financial Creditor does not suffice to be "financial creditor" solely basis on the mortgage transaction in favor of the lenders of the group companies and accordingly the claim is not admissible as Financial Creditor of the Corporate Debtor.
2	Total			5,49,56,38,423.00	5,02,72,38,423.00		5,02,72,38,423.00	5,02,72,38,423.00		100.00%	0	0	46,84,00,000.00	0	